Papers laid

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(v) Statemen (in English and Hindi) under the proviso to sub-section (2) of Section 16 of the Tariff Commission Act, 1951, explaining the reasens why the documents referred to at (i) to (iv) above could not be laid within the period mentioned in that sub-section. [Placed in Library. See. No. LT-33/71.]

THE OIL AND NA YURAL GAS COMMISSION (SECOND AME' DMEN1) RULES, 1970

SHRI D. R. C [AVAN : Sir, I also beg to lay on the Table a copy of the Ministry of Petroleum and (hemicals and Mines and Metals (Department of Petroleum) Notification G. S. R. No 2060, dated the 25th November, 1970 (in English and Hindi), publishing the Oil and Natural Gas Commission (Second Amendmen) Rules, 1970, under subsection (3) of section 31 of the Oil and Natural Gas Commission Act, 1959. [Placed in Library. See No LU-30/71.]

I. ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE HINDUSTAN ZINC LIMITED UDAIPUR AND RELATED PAPERS.

II. ANNUAL REPORT AND ACCOUNTS (1969-70) OF THE BHARAT ALL VINIUM COMPANY LIMITED NEW DELHI AVD RELATED PAPERS,

THE MINISTER OF STATE IN THE MINISTRY OF I ETROLEUM, CHEMI-CALS AND NO V-J'ERROUS METALS (SHRI NITI RAJ SINGH CHAUDHARY): Sir, I beg to lay on the Table a copy each of the following papers (in English and Hindi), under sub-section (1) of section 619-A of the Companies and 1956 :--

 I_{ν} (i) Third Annual Report and Accounts of the Hindustan Zicc Limited, Udaipur, for the year 1968-69, to ether with the Auditors' Report on the Accounts.

(ii) Review by Covernment on the working of the Company. [Placed in Library. See No. LT-37/71 for (i) and (ii).] (iii) Statement showing reasons for the delay in laying the above documents. [Placed in Library. See No. LT-39/71.]

II. (i) Fourth Annual Report and Accounts of the Bharat Aluminium Company Lim.ted, New Delhi, for the year 1969-70, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Company. [Placed in Library. See No. LT 38/71 for (i) and (ii).]

(iii) Statement showing reasons for the delay in laying the above documents. [Placed in Library See No. LT-39/71.]

NOTIFICATION UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT 1957

SHRI D. R. CHAVAN : Sir, I also beg to lay on the Table a copy of the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals) Notification G. S. R. No. 268, dated the 8th February, 1971 (in English and Hindi), under sub-section (1) o. section 28 of the Mines and Mineral (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-35/71.]

NOTIFICATION UNDER THE COAL MINES (CON-SERVATION AND SAFETY) ACT, 1952.

SHRI D. R. CHAVAN : Sir, I also beg to lay on the Table a copy of the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Mines and Metals) Notification S. O. No. 1043, dated the 22nd February, 1971 (in English and Hind1), under sub-section (3) of section 8 of the Coal Mines (Conservation and Safety) Act, 1952. [Placed in Library. See No. LT-36/71.]

ANNUAL REPORT (1969-7C) ON THE WORKING AND ADMINISTRATION OF THE COMPANIES ACT, 1956.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AF-FAIRS (SHRI OM MEHTA) : Sir, on behalf

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